

(ख) ऊपर बताये गये वैनाती जहाइनों के विपक्ष हार्डकोरट ने अन्तरिम निषेधाज्ञा जारी की थी।

(ब) ऊपर भाग (ख) के उत्तर को देखते हुए सवाल नहीं उठता

(घ) और (ङ). 22 कनिष्ठतम काल्, स्वाम्यतपत्र सेकन्ड कारमेंनों को क्लीनर के पद पर पारावर्तित किया गया। इसी अंगी से कुछ समय पहले उनकी तरफकी हुई थी। लेकिन इन परावर्तनों से निषेधाज्ञा का कोई अन्वयन नहीं हुआ।

Small Private Shipyards in Goa

4120. *Shri Shinkre: Will the Minister of Industrial Development and Company Affairs be pleased to state:*

(a) whether Government are aware that there are several small private shipyards in Goa where barges are built;

(b) whether these shipyards are in a position to satisfy the orders for barges of various tonnage from the Goan mine-owners or foreign firms doing mining business in Goa;

(c) if so, the reasons which led Government to allow the import of barges during the last year; and

(d) whether Government have any scheme to help the expansion of these shipyards to dispense with the need to import barges?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) and (b). There are at present a few workshops in the country including four in Goa, which have facilities for manufacture of barges. The workshops in Goa are, however, mostly engaged in carrying out repairs and maintenance of barges.

(c) Import was allowed to meet the immediate requirement of export trade in iron ores as the indigenous manufacturers were not in a position to ensure prompt deliveries in view

of their dependence on imported steel and marine engines for the manufacture of and for fitment in barges.

(d) As and when proposals are received for setting up expansion of manufacturing facilities for barges, Government would consider them on merits

Allotment of C.I. Sheets to Manipur

4121. *Shri M. Meghachandra: Will the Minister of Steel, Mines and Metals be pleased to state:*

(a) the quantity of C.I. sheets allotted to Manipur for the year 1966-67,

(b) to how many persons the C.I. sheets were given by the Manipur Government in the year 1966-67; and

(c) whether it is a fact that C.I. sheets were given on priority basis to some persons of Thanga Kumbi Constituency and if so, the number of such persons who got C.I. sheets in 1966-67?

The Minister of State in the Ministry of Steel, Mines and Metals (Shri F. C. Sethi): (a) 3,000 tonnes.

(b) 2,440 persons.

(c) No C.I. Sheets were issued on priority basis to any person of Thanga Kumbi Constituency. However, 127 tonnes of C.I. Sheets were given to 123 persons of that Constituency on regular basis.

Stainless Steel Project at Arakonam

4122. *Shri S. D. Somasundaram: Will the Minister of Steel, Mines and Metals be pleased to state:*

(a) whether Government propose to commission a stainless steel project at Arakonam in 1968; and

(b) if so, the present progress thereof?

The Minister of State in the Ministry of Steel, Mines and Metals (Shri F. C. Sethi): (a) No, Sir.

(b) Does not arise.